

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 102
(IB)-271(ND)2018**

Under Section: 9 of IBC.

In the matter of:

M/s. Synergy Property Development Services Pvt Ltd**Applicant**
Vs.
Pride Hotel Ltd**Respondent**

Order delivered on 17.07.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI PRADEEP R. SETHI
HON'BLE MEMBER (T)**

For the Applicant : Ms. Pallavi Sengupta
For the Respondent : Mr. Dhruv Gandhi, Adv. with
Mr. Arhum Sayeed, Adv. and
Mr. Mohd. Faizan, Adv.

ORDER

Paucity of time since judicial member holding special bench, final hearing matter cannot be taken. List on 26.08.2019

Sd/-

**(PRADEEP R. SETHI)
MEMBER (TECHNICAL)**

Sd/-

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

ASHWANI